

- (c) if so, the details thereof; and
- (d) the steps Government has taken/proposes to take in this regard?

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH): (a) The following national monuments are protected by Archaeological Survey of India (ASI) in Bengaluru.

- (i) Tippu Sultan Palace
 - (ii) Fort, Dungeon and gateway.
- (b) and (c) No, Sir.
- (d) Question does not arise.

National heritage marg in Gujarat

1735. SHRI BHARATSINH PRABHATSINH PARMAR:

SHRI PARSHOTTAM KHODABHAI RUPALA:

SHRI MANSUKH L. MANDAVIYA:

Will the Minister of CULTURE be pleased to state what action has been taken by the Ministry on the communication from Ministry of Road Transport and Highways to provide necessary funds to State Government of Gujarat for completion of National Heritage Marg (Ahmedabad-Dandi) as due to non-allocation of sufficient fund to State Government, this prestigious project is already delayed?

THE MINISTER OF CULTURE (SHRIMATI CHANDRESH KUMARI KATOCH): Government has decided that execution of the Dandi-Ahmedabad National Highway may be delinked from building of a heritage road connecting Ahmedabad and Dandi with a pathway, along the route that Gandhiji and his followers took. As regards the Heritage Road, it has been decided that the High Level Dandi Memorial Committee (HLDMC) and Govt. of Gujarat would send their recommendations for the Heritage Road alongwith cost estimates to Ministry of Culture.

New marine police stations in Andhra Pradesh

1736. SHRIMATI T. RATNA BAI:

SHRI MOHD. ALI KHAN:

Will the Minister of HOME AFFAIRS be pleased to state: